

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 629 OF 2025

**IN THE MATTER OF:**

Punjab Judges & Officers

Rural Cooperative Housing Building Society Ltd.

Through its President

Justice Kuldip Singh (retd.)

..... Applicant

VERSUS

State of Punjab & Ors.

..... Respondents

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Filed By:



(SANCHAR ANAND)

Advocate for Respondent No. 4

14, First Floor, National Park,

Lajpat Nagar -IV, New Delhi – 110024

Phone No.- 9958792346

Email: sanchar\_anand@yahoo.co.in

Place: New Delhi

Dated: 19.05.2026

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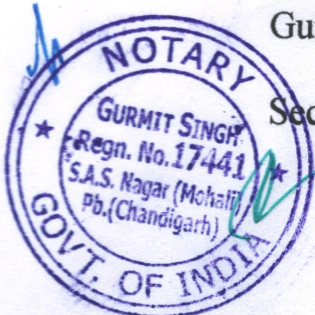
.....Respondents

**REPLY ON BEHALF OF  
RESPONDENT NO. 4 (Municipal  
Corporation, SAS Nagar Mohali)**

**MOST RESPECTFULLY SHOWETH:**

I, Manpreet Singh, Assistant Commissioner, Municipal Corporation, SAS Nagar Mohali i.e. Respondent No. 4, do hereby solemnly affirm and declare that, in compliance with the order dated 19.02.2026 of the Hon'ble National Green Tribunal, New Delhi in O.A. No. 629 of 2025 submit report as under:-

1. That the present application has been filed by petitioner raising the grievance that 'heaps of municipal solid waste are lying at the open land adjoining service road towards Kharar-Airport Road near Gurudwara Sigh Shaheeda and adjoining Judges and Officers Enclave, Sector 77 Mohali, Punjab'.



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2. That in this regard it is submitted that the site in question is a Resource Management Centre (hereinafter referred to as 'RMC'), i.e., non-biodegradable waste is brought here and transported to the dump site.
3. It is further submitted that no waste has been lying at the site and the site has been cleaned and the same can be averred through photographs attached by Answering Respondent herein in the reply dated 18.02.2026, which are already part of the record.
4. It is further submitted that with respect to the RMC, Sector 77, Municipal Council, SAS Nagar Mohali has already written and directed officials to properly install tin boundaries and also repair the gate the Gate and Boundary wall of RMC Point, Sector 77, SAS Nagar. This is a separate direction given in addition to the letter written to clean and pickup up solid waste near the RMC Point. Further directions have already been given to improve the overall appearance and cleanliness near the surrounding area. A copy of the letter written by Municipal Council, SAS Nagar Mohali dated 11.03.2026 is annexed herewith as **ANNEXURE R- 1**.
5. That it is further submitted that in compliance of this Hon'ble Tribunal's order dated 19.02.2026, Municipal Council, SAS Nagar Mohali has started and continuously collecting/ cleaning waste from the places mentioned in this Original Application. And to support



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these claims, Municipal Council, SAS Nagar Mohali is relying on the said **Exhibit – A** and **Exhibit – B** respectively.

6. That with respect to allegations of waste lying at the Airport Road it is submitted that the answering respondent - Municipal Council, SAS Nagar Mohali is further carrying out manual sweeping and cleaning of the concerned area along with litter-picking and periodic mechanical sweeping using machines and manpower of the surrounding areas mentioned in this Original Application. Furthermore, with respect to green area on PR-7 Airport Road and necessary work i.e., cleaning of waste has been carried out by Municipal Council, SAS Nagar Mohali. Furthermore, Municipal Council, SAS Nagar Mohali has also made request to the 'Chief Administrator – Greater Mohali Area Development Authority (also referred to as GMADA)' to maintain the cleanliness of the said Green Area, and further to construct boundary wall and maintain the upkeep of the said vacant plot adjoining RMC Sector – 77 (in-front of Homeland Society) as the same comes under the purview of GMADA. A copy of the said letter written to Chief Administrator, GMADA dated 11.03.2026 is annexed herewith as **ANNEXURE R- 2**.

7. That it is submitted that Respondent No. 4 – Municipal Council, SAS Nagar, Mohali in compliance with the order of this Hon'ble Commission dated 19.02.2026 has already allotted the work of



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sanitation to the concerned department. Furthermore, the work has been started and all solid waste is being lifted by the Municipal Council on a daily basis at the RMC Point Sector-77. Directions in this regard has already been given to "M/S Suntan Life", a company hired by Municipal Council, Mohali for lifting/cleaning of waste through a letter dated 11.03.2026. A copy of the said letter allotting work to M/s Suntan Life vide letter dated 11.03.2026 is annexed herewith as **ANNEXURE R- 3.**

8. The answering respondent is relying on the said Exhibits:

**Exhibit A** – Photographs of waste collection/ sweeping near 'Open Land adjoining service Road towards Kharar- Airport Road near Gurudwara Singh Shaheeda.

**Exhibit B** – Photographs of waste collection/ sweeping near Judges and Officers Enclave, 77 Mohali, Punjab.

**DEPONENT**

**VERIFICATION :**

Verified at SAS Nagar Mohali on this day of May 2026, that the

facts stated in the above affidavit are true to best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



Attested as Identified

  
GURMIT SINGH  
Notary, S.A.S. Nagar (Mohali)  
(CHANDIGARH)

**DEPONENT**

12 MAY 2026

12 MAY 2026



ਨਗਰ ਨਿਗਮ, ਸਾਹਿਬਜ਼ਾਦਾ ਅਜੀਤ ਸਿੰਘ ਨਗਰ (ਮੋਹਾਲੀ)

(ਮਿਊਂਸਪਲ ਭਵਨ, ਸੈਕਟਰ-68, ਐਸ.ਏ.ਐਸ ਨਗਰ)

ਫੋਨ : 0172-5044911, ਈਮੇਲ : mcsasnagar@gmail.com Website : mcmohali.punjab.gov.in

No. 13/MD

Date 11/03/2026

To

1. Sh. Rajinder Kumar, Corporation Engineer,
2. Sh. Nandan Bansal, Assistant Corporation Engineer,  
Municipal Corporation,  
SAS Nagar.

**Subject :- Regarding Installation of Tin Boundary and Repair of Gate and wall of RMC Point, Sector-77, SAS Nagar (Mohali).**

It is brought to your notice that the present condition of the Resource Management Centre (RMC) site is not visually appropriate, as the surrounding area appears to be in an untidy and unsatisfactory state. Additionally, the main gate at the above RMC point is found to be damaged and requires immediate repair.

1. In this regard, you are hereby requested to take necessary action for the installation of a proper tin boundary around the RMC site at the earliest. This will help in restricting open visibility, improving the overall appearance of the site, and maintaining better environmental and aesthetic standards in the surrounding area.
2. You are also directed to carry out the repair of the broken gate and repair of RMC wall on priority to ensure proper access control and security of the RMC Site.

You are further directed to ensure that all the above works are completed promptly and in a professional manner. This may be treated as urgent.

Medical Officer Health,  
Municipal Corporation,  
SAS Nagar.

Endst No. 14-15/MD Date 11/03/2026

A copy of above is forwarded to :-

1. PA to Commissioner, MC, SAS Nagar for information.
2. Joint Commissioner, MC, SAS Nagar for information.

Medical Officer Health,  
Municipal Corporation,  
SAS Nagar.

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ਨਗਰ ਨਿਗਮ, ਸਾਹਿਬਜ਼ਾਦਾ ਅਜੀਤ ਸਿੰਘ ਨਗਰ (ਮੋਹਾਲੀ)

(ਮਿਊਂਸਪਲ ਭਵਨ, ਸੈਕਟਰ-68, ਐਸ.ਏ.ਐਸ ਨਗਰ)

ਫੋਨ : 0172-5044911, ਈਮੇਲ : mcsasnagar@gmail.com Website : mcmohali.punjab.gov.in

No. 04/MO

Date 11/03/2026

To

The Chief Administrator  
GMADA (Greater Mohali Area Development Authority)  
SAS Nagar.

**Subject :- Request for Maintenance of Green Area on PR-7 Airport Road and Construction of Boundary Wall for Vacant Plot adjoining RMC Point Sector-77 (Infront of Homeland Society).**

Respected Sir/Madam,

1. It is submitted that the green area along PR-7 is not being properly maintained, due to which it is causing inconvenience and creating an unhygienic environment in the surrounding area. You are requested to kindly ensure regular maintenance, cleaning, and upkeep of the said green belt.
2. Further, it is also brought to your notice that a vacant plot in the said area is lying open and unattended. Due to the absence of a boundary wall, the site is being misused for dumping waste and other unauthorized activities.

It is pertinent to mention that if the above issues are not addressed in a timely manner, there is a likelihood that Punjab Pollution Control Board may take cognizance of the matter and initiate necessary action as per environmental norms.

In view of the above, it is requested that necessary action may kindly be taken at the earliest to:

1. Maintain and properly manage the green area on PR-7 Airport Road.
2. Construct a boundary wall around the vacant plot adjoining RMC Point Sector-77 (Infront of Homeland Society).

An early action in this regard will be highly appreciated.

This letter is issued with the approval of competent authority.

Medical Officer Health,  
Municipal Corporation,  
SAS Nagar.

Endst No. 05-06/MO Date 11/03/2026

A copy of above is forwarded for information to :-

1. PA to Commissioner.
2. Joint Commissioner.

Medical Officer Health,  
Municipal Corporation,  
SAS Nagar.

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ਨਗਰ ਨਿਗਮ, ਸਾਹਿਬਜ਼ਾਦਾ ਅਜੀਤ ਸਿੰਘ ਨਗਰ (ਮੋਹਾਲੀ)

(ਮਿਊਂਸਪਲ ਡਵਨ, ਸੈਕਟਰ-68, ਐਸ.ਏ.ਐਸ ਨਗਰ)

ਫੋਨ : 0172-5044911. ਈਮੇਲ : mcsasnagar@gmail.com Website : mcmohali.punjab.gov.in

No. 07/MO.

Date. 11/03/2026.

To.

M/s Suntan Life,  
#27, Sector-2,  
Panchkula, Haryana.

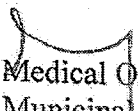
**Subject :- Regarding lifting of accumulated waste at RMC Point, Sector-77**

It is brought to your notice that a large quantity of old/legacy waste is lying accumulated at the RMC point located in Sector-77. Due to non-lifting of the said waste by your company, continuous complaints are being received from the general public, which is adversely affecting the public image of the Municipal Corporation. As per the provisions of the RFP and Scope of Work (Clause 11 – Scope of Work, including collection and transportation of municipal solid waste and maintaining cleanliness at designated RMCs), it is the responsibility of the Concessionaire to ensure timely lifting and proper management of waste at all collection points.

In view of the above, you are hereby directed to immediately deploy a poclain machine and carry out lifting of the accumulated waste from the backside of the RMC point at Sector-77 and ensure complete clearance of the site at the earliest. Further, you are instructed to ensure that such situations do not arise in future and that all RMC points are maintained in a clean and hygienic condition as per the terms and conditions of the Agreement and Service Level Agreements (SLA).

Please note that in case of failure to comply with the above directions, if any notice/action is initiated by the Punjab Pollution Control Board (PPCB), the entire responsibility shall lie with your company. Moreover, action including imposition of penalties shall be taken against your company as per the provisions of the Agreement and RFP conditions.


This may be treated as MOST URGENT.

  
Medical Officer Health,  
Municipal Corporation,  
SAS Nagar.


Endst No. 08-09/MO..... Date ...11/03/2026

A copy of above is forwarded to :-

1. PA to Commissioner, MC, SAS Nagar for information.
2. Joint Commissioner, MC, SAS Nagar for information.

  
Medical Officer Health,  
Municipal Corporation,  
SAS Nagar.



 GPS Map Camera



Sahibzada Ajit Singh Nagar,  
Punjab, India   
Homeland Heights Tower-3, Sector 70, Sahibzada  
Ajit Singh Nagar, Punjab 160071, India  
Lat 30.692877° Long 76.710709°  
Monday, 23/03/2026 12:45 PM GMT +05:30

66

# After pic mechanical sweeping



Feb 28, 2026 09:44:28  
 Sahibzada Ajit Singh Nagar  
 Ropar Division  
 Punjab

67

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GPS Map Camera


## Sahibzada Ajit Singh Nagar, Punjab, India

47, Sohana Marker, Sector 77, Sahibzada Ajit  
Singh Nagar, Punjab 140308, India  
Lat 30.693445° Long 76.708354°  
Monday, 16/03/2026 11:01 AM GMT +05:30



Google



 GPS Map Camera



# Sahibzada Ajit Singh Nagar, Punjab, India

47, Sohana Marker, Sector 77, Sahibzada Ajit  
Singh Nagar, Punjab 140308, India  
Lat 30.693168° Long 76.708168°  
Monday, 16/03/2026 11:01 AM GMT +05:30

Before pic



Feb 28, 2026 09:42:01  
Sahibzada Ajit Singh Nagar  
Ropar Division  
Punjab

70



GPS Map Camera



Sahibzada Ajit Singh Nagar,  
Punjab, India   
287, Swastik Vihar Zirakpur, Sector 70, Sahibzada  
Ajit Singh Nagar, Punjab 160071, India  
Lat 30.692687° Long 76.710346°  
Wednesday, 18/02/2026 02:00 PM GMT +05:30



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GPS Map Camera



Sahibzada Ajit Singh Nagar,  
Punjab, India 🇮🇳

Mpv5+gf3, Sector 77, Sahibzada Ajit Singh Nagar,  
Punjab 160071, India


Lat 30.693429° Long 76.70907°

Tuesday, 10/03/2026 09:17 AM GMT +05:30



GPS Map Camera



Sahibzada Ajit Singh Nagar, Punjab, India 

Block-d, 2360, Sector 70, Sahibzada Ajit Singh Nagar, Punjab 160071, India

Lat 30.693227° Long 76.709278°

Tuesday, 10/03/2026 08:58 AM GMT +05:30

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GPS Map Camera



Sahibzada Ajit Singh Nagar, Punjab, India 🇮🇳  
Landran Rd, Near Aujla Kaushik Estate Chandigarh, Sector 77, Sahibzada Ajit Singh Nagar, Punjab 160071, India  
Lat 30.693123° Long 76.709332°  
Sunday, 08/03/2026 09:52 AM GMT +05:30



GPS Map Camera

Sahibzada Ajit Singh Nagar, Punjab, India   
Phase VIII A Industrial Area, Plot No. A-40, Lakhnaur Pind Rd, Near  
Radha Swami Satsang, Industrial Area, Sector 75, Sahibzada Ajit Singh  
Nagar, Punjab 140307, India  
Lat 30.703895° Long 76.70026°  
Saturday, 07/03/2026 09:17 AM GMT +05:30



GPS Map Camera



Sahibzada Ajit Singh Nagar,  
Punjab, India 🇮🇳  
Mpv5+gf3, Sector 77, Sahibzada Ajit Singh Nagar,  
Punjab 160071, India  
Lat 30.694182° Long 76.708531°  
Tuesday, 03/03/2026 09:48 AM GMT +05:30



GPS Map Camera



Sahibzada Ajit Singh Nagar,  
Punjab, India 🇮🇳  
Mpv5+gf3, Sector 77, Sahibzada Ajit Singh Nagar,  
Punjab 160071, India  
Lat 30.694186° Long 76.708535°  
Tuesday, 03/03/2026 09:46 AM GMT +05:30



GPS Map Camera



Sahibzada Ajit Singh Nagar,  
Punjab, India 🇮🇳  
Mpv5+gf3, Sector 77, Sahibzada Ajit Singh Nagar,  
Punjab 160071, India  
Lat 30.69355° Long 76.709022°  
Tuesday, 10/03/2026 09:09 AM GMT +05:30